

LOK SABHA  
UNSTARRED QUESTION NO. 4502  
TO BE ANSWERED ON 20.03.2020

CLOSED JUTE MILLS

4502. SHRI RITESH PANDEY:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state :

- (a) the details of the jute mills closed from the year 2014-2020, State-wise;  
(b) the details of financial assistance provided to the family who lost their livelihood due to closure of jute industry or any alternative employment opportunity created for such category of people; and  
(c) whether any expert body committee has been appointed in an advisory capacity or in any other way to make suggestions or recommendations to address the situation, if so, the details thereof?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति ज़बिन इरानी)

MINISTER OF TEXTILES  
(SMT. SMRITI ZUBIN IRANI)

(a): The details of mills closed since 2014 and which are presently in closed status, State wise is given below:

S.No.	Closed Mills	State	Year of closure
1	Khardah	West Bengal	26-12-15
2	Jai Jute	West Bengal	10-01-17
3	Kanoria	West Bengal	11-01-17
4	Kinnision	West Bengal	31-08-16
5	India	West Bengal	12-12-15
6	Gondalpara	West Bengal	29-09-15
7	Howrah	West Bengal	24-07-15
8	Weaverly	West Bengal	30-01-20
9	Eastcoast	Andhra Pradesh	31-05-14
10	Aruna	Andhra Pradesh	02-11-15
11	Bobbili	Andhra Pradesh	03-08-15
12	Sri Bajrang	Andhra Pradesh	04-07-15
13	RBHM	Bihar	08-01-16
14	J.K Jute	Uttar Pradesh	08-03-14
15	Rameswara	Bihar	17-10-15

(b) & (c): Most of the Jute Mills are under Private Management. As closing and reopening of jute mills is a cyclic process which depends on various factors of production such as low productivity, trade unionism, raw material supply, fall in demand etc. therefore, no specific Committee has been appointed. However, the Government takes up any issue related to statutory dues brought to its notice with the Labour Departments of State Government and concerned jute mills. Moreover, Office of Jute Commissioner ensures a minimum of 100% of food grains and a minimum of 20% of sugar to be compulsorily packed in jute sacking as mandated by Government to ensure consistent demand for jute mills. Also, Government had imposed the Anti-dumping duty on 5<sup>th</sup> January, 2017 to protect the interests of Indian Jute Industry and the persons engaged in the industry. This resulted in creating an additional demand of 2 lakh Metric Tonnes in the domestic market for the jute industry, which led to the reopening of more than 10 Jute Twine Mills located in Andhra Pradesh, benefitting 20,000 workmen directly and indirectly.

\*\*\*\*